

DIVISION BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/43(KB)2022  
IA(IBC)(LIQ.)/19(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>IL&amp;FS FINANCIAL SERVICES LIMITED VS ATTIVO ECONOMIC ZONE (MUMBAI) PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances ( via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. Post this matter on **23/7/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**